

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1485
ANSWERED ON 05/08/2024

UNDER CONSTRUCTION PROJECTS UNDER PMAY-U

1485. SHRI SANT BALBIR SINGH

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) whether Government has any data regarding providing housing for all under the Pradhan Mantri Awas Yojana-Urban (PMAY-U);
- (b) if so, the details of the number of houses sanctioned/completed/grounded and allotted to the beneficiaries under PMAY-U during the last four years and current year ;
- (c) the details of funds provided and utilized during the said period, year-wise and State-wise, the share of the Centre and State assistance thereto; and
- (d) the details of the under construction projects and whether any time frame has been fixed for completion of the pending projects?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (d) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme has four verticals namely, Beneficiary-led individual house construction/enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Houses under PMAY-U are being constructed using funds from Central assistance, State share and beneficiary contribution. Government of India is providing its fixed share as Central assistance of ₹1.0 lakh per house under ISSR and ₹1.5 lakh per house for AHP/ BLC verticals of PMAY-U. The remaining cost of the house as per Detailed Project Report (DPR) is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries.

Under CLSS vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹2.67 lakh per house was provided for beneficiaries of Economically Weaker Sections (EWS)/ Lower Income Group (LIG) and Middle Income Group (MIG) category.

Based on the proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned under PMAY-U by the Ministry as on 29.07.2024. Of the sanctioned houses, 114.40 lakh have been grounded for construction; of which 85.43 lakh have been completed/delivered and 82.19 lakh have been occupied. During the last four years and current year, a total of 49.00 lakh houses have been sanctioned, 55.81 lakh houses have been grounded for construction, 52.33 lakh houses have been completed/delivered and 51.08 lakh houses have been occupied under PMAY-U. The houses grounded/completed/occupied during the said period include houses sanctioned in the preceding years.

State/UT-wise and year-wise details of Central assistance released and utilized during the last four years and current year under PMAY-U are at Annexure-I. State/UT-wise details of houses sanctioned, Central and State share sanctioned during last four years and current year under PMAY-U are at Annexure-II.

The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per DPRs of respective projects. The scheme period, which was earlier upto 31.03.2022, has been extended upto 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. States/UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

State/UT wise and year wise details of Central assistance released and utilised during the last four years and current year under PMAY-U

Sr.No.	State/UT	Central assistance Released (₹ in Cr.)					Central assistance Utilised (₹ in Cr.)				
		2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	2,417.09	2,464.92	6,098.84	5,154.59	-	2,417.09	2,464.92	6,098.84	2,068.75	-
2	Bihar	571.50	92.30	227.86	597.11	-	540.15	92.30	227.86	323.47	-
3	Chhattisgarh	689.95	389.13	698.43	483.13	-	689.95	389.13	698.43	415.73	-
4	Goa	36.95	7.98	8.56	-	-	36.95	7.98	8.56	-	-
5	Gujarat	3,029.14	4,099.44	3,987.97	655.81	-	3,029.14	4,054.98	3,926.41	288.64	-
6	Haryana	287.71	173.90	125.79	199.86	-	287.71	173.90	125.79	-	-
7	Himachal Pradesh	32.81	47.04	19.44	9.61	-	31.96	47.04	9.91	7.19	-
8	Jharkhand	535.15	258.32	311.31	158.44	-	357.10	236.14	300.22	32.44	-
9	Karnataka	1,089.87	533.48	1,141.07	618.02	-	1,089.86	533.48	1,024.12	125.71	-
10	Kerala	173.58	378.88	241.64	225.48	-	173.58	377.47	231.46	130.44	-
11	MadhyaPradesh	2,411.03	2,003.46	2,739.99	1,280.27	-	2,402.84	1,934.61	2,728.72	736.49	-
12	Maharashtra	3,689.51	3,380.40	3,851.58	1,542.86	-	3,689.50	3,380.40	3,816.01	170.06	-
13	Odisha	386.39	333.66	295.45	293.44	-	386.39	300.85	295.44	219.26	-
14	Punjab	506.41	255.88	349.88	179.28	-	506.41	255.88	349.88	100.56	-
15	Rajasthan	788.65	1,013.79	733.65	683.20	-	788.65	1,013.60	733.65	306.18	-
16	TamilNadu	1,575.24	1,578.91	722.15	877.57	18.90	1,566.02	1,553.56	617.00	742.76	-
17	Telangana	775.36	294.95	193.94	485.00	-	775.36	294.95	193.94	-	-
18	UttarPradesh	4,859.54	3,915.16	2,290.34	4,451.37	346.51	4,846.00	3,884.73	2,266.68	4,380.24	-
19	Uttarakhand	160.76	90.27	172.71	130.84	-	160.76	90.27	159.46	32.93	-
20	WestBengal	1,606.02	431.24	1,138.22	945.32	-	1,606.02	431.24	1,000.35	-	-
	Sub-total (States)	25,622.66	21,743.11	25,348.83	18,971.19	365.41	25,381.44	21,517.42	24,812.72	10,080.85	-
21	Arunachal Pradesh	8.57	27.71	0.19	14.84	-	8.57	27.71	0.19	-	-
22	Assam	125.50	182.53	395.40	395.86	116.58	110.65	179.30	395.40	377.72	-
23	Manipur	99.94	0.14	98.82	35.95	-	99.94	0.14	77.20	-	-
24	Meghalaya	1.30	16.97	4.59	13.56	-	1.20	16.19	0.11	-	-
25	Mizoram	71.92	15.51	163.15	43.36	34.95	71.92	15.51	163.15	-	-
26	Nagaland	106.43	34.19	0.02	86.41	-	89.82	25.28	0.02	23.23	-
27	Sikkim	1.57	1.41	0.62	-	-	1.57	1.41	0.62	-	-
28	Tripura	233.95	63.44	58.70	92.81	28.91	221.95	37.44	58.70	68.01	-
	Sub-total (North East States)	649.19	341.90	721.49	682.79	180.44	605.62	302.97	695.40	468.96	-
29	A&NIsland(UT)	0.46	1.06	0.97	-	-	0.46	1.06	0.97	-	-
30	Chandigarh (UT)	9.18	3.49	3.18	-	-	9.18	3.49	3.18	-	-
31	Delhi (UT)	144.15	46.85	66.52	-	-	144.15	46.85	66.52	-	-
32	Jammu&Kashmir	131.54	44.37	79.31	39.97	-	131.54	44.36	30.44	1.87	-
33	Ladakh(UT)	0.86	4.44	0.07	1.85	-	0.43	4.44	0.07	-	-
34	Lakshadweep(UT)	-	-	-	-	-	-	-	-	-	-
35	Puducherry(UT)	37.10	17.61	23.49	31.11	-	36.72	10.85	17.55	-	-
36	UTofDNH&DD	45.55	27.91	33.49	-	-	45.55	27.91	33.49	-	-
	Sub-total (Union Territories)	368.84	145.73	207.03	72.92	-	368.02	138.95	152.21	1.87	-
	Grand Total	26,640.70	22,230.73	26,277.36	19,726.91	545.85	26,355.08	21,959.35	25,660.33	10,551.68	-

Annexure- II referred in reply to RSUQ No. 1485 due for 05.08.2024

State/UT wise details of Houses, Central and State share sanctioned during last four years and current year under PMAY-U

Sr. No.	State/UT	Houses Sanctioned (Nos)	Financial assistance sanctioned (₹ in Cr.)	
			Central	State
1	Andhra Pradesh	11,70,331	17,882.55	1,702.04
2	Bihar	66,713	1,099.61	272.52
3	Chhattisgarh	1,32,540	2,202.10	872.58
4	Goa	2,215	53.49	-
5	Gujarat	4,81,862	10,964.29	1,878.24
6	Haryana	25,454	590.98	2.38
7	Himachal Pradesh	6,344	110.32	16.00
8	Jharkhand	78,731	1,238.53	526.95
9	Karnataka	1,38,783	2,484.80	1,148.37
10	Kerala	68,210	1,192.39	1,289.34
11	Madhya Pradesh	3,26,125	5,861.85	2,117.04
12	Maharashtra	6,18,196	12,716.31	2,679.15
13	Odisha	92,887	1,450.30	1,009.70
14	Punjab	49,796	1,026.47	44.33
15	Rajasthan	2,11,045	3,964.21	-
16	Tamil Nadu	2,04,795	3,611.31	3,027.32
17	Telangana	76,173	1,609.31	1,116.49
18	Uttar Pradesh	6,36,269	10,184.74	5,483.61
19	Uttarakhand	34,707	612.85	262.91
20	West Bengal	2,95,623	4,941.88	5,540.18
Sub-total (States)		47,16,799	83,798.28	28,989.14
21	Arunachal Pradesh	2,538	38.41	4.06
22	Assam	77,859	1,186.63	401.50
23	Manipur	17,534	263.46	-
24	Meghalaya	65	1.57	-
25	Mizoram	10,682	163.89	-
26	Nagaland	3,867	58.08	-
27	Sikkim	160	3.60	-
28	Tripura	29,965	463.43	46.88
Sub-total (North East States)		1,42,670	2,179.07	452.44
29	A&N Island	350	5.45	53.27
30	Chandigarh	675	15.85	-
31	Delhi	10,747	257.51	-
32	J&K	17,914	280.45	26.62
33	Ladakh	48	0.92	-
34	Lakshadweep	-	-	-
35	Puducherry	6,256	104.70	99.50
36	DNH & DD	4,358	106.95	-
Sub-total (Union Territories)		40,348	771.84	179.39
Grand Total		48,99,817	86,749.19	29,620.97